NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

CP (IB) No. 21/Chd/Hry/2018

In the matter of:

M/s Jayesh Tradex Pvt. Ltd.

... Applicant-Operational Creditor

Versus

SRS Meditech Ltd.

...Respondent-Corporate Debtor

Present:

Mr. Mayank Badon, Mr. Rajat More and Ms. Sonali

Karwasra Joon, Advocates for the petitioner.

Notice of this petition to the respondent-corporate debtor for

14.03.2018 to show cause as to why this petition be not admitted and to file

reply/objections, if any, at least three days before the date fixed. The petitioner

is directed to collect the notice from Registry and send the same by Speed

Post immediately and also at the e-mail address of the corporate debtor

available on the Master Data of the company and to file affidavit of service

alongwith the requisite documents at least three days before the date fixed.

Sd/-(Justice R.P. Nagrath) Member (Judicial)

February 01, 2018